

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
CHENNAI, SOUTHERN ZONE**

ORIGINAL APPLICATION NO: 221 OF 2015

Between:

IsanakaVedavathi

H.No.16-4-966, Pinakini Avenue,

Near Appolo Hospital,

Nellore-524 003.

.....Petitioner

Vs-

1. Union of India,

Rep by its Secretary,

Ministry of Environment, Forest and Climate Change,

III Floor, Prithivi Wing, Indira ParyavaranBhavan,

JorBagh, New Delhi-110003

& 10 others

.....Respondents

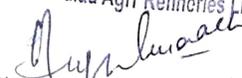
AFFIDAVIT FILED BY THE 6TH RESPONDENT

I, Anjani Kumar Gupta, s/o Kamal Kishore Gupta, Director, M/s Shree Saraiwwalaa Agrr Refineries Limited (Formerly known as Saraiwwalaa Agrr Refineries Limited) , residing at Villa No.44, Sunrise Valley Homes, Upperpally, Attapur, Hyderguda, Telangana- 500048 do hereby solemnly and sincerely state as follows:-

1. I am the Director of M/s s Shree Saraiwwalaa Agrr Refineries Limited (Formerly known as Saraiwwalaa Agrr Refineries Limited) having its corporate office at Plot No.268, Srikrupa Market, Malakpet, Hyderabad-500 036) being sixth respondent. and as such I am authorised to swear to this affidavit
2. The company M/s Shree Saraiwwalaa Agrr Refineries Limited owned two refinery Units situated at TSIIC IDA Mankhal (V), Maheshwaram (M), Ranga Reddy District of Telangana State and the other at Krishnapatnam Port Road, Eperu Bit1 Pantapalem (V), Muthukuru Mandal, SPSR Nellore District in Andhra Pradesh.
3. It is submitted that M/s Shree Saraiwwalaa Refineries Ltd was classified as an NPA by the creditor banks and the unit situated at Krishnapatnam Port Road, Eperu Bit1 Pantapalem (V), Muthukuru Mandal, SPSR Nellore District in Andhra Pradesh was closed during 2018.



For Shree Saraiwwalaa Agrr Refineries Limited


Director/Authorised Signatory

4. The unit situated at Krishnapatnam Port Road, Epuru Bit1 Pantapalem (V), Muthukuru mandal, SPSR Nellore District in Andhra Pradesh was auctioned and M/s Cargill India Ltd had acquired it.
5. It is submitted that possession of the Unit was handed over to M/s Cargill India Pvt Ltd by M/s Shree Saraiwalaa Refineries Ltd on 24/11/2021 and the sale certificate was issued on 28/12/2021 only.
6. The new management has not yet started the operations. Therefore when the Joint committee inspected the Edible oil Industries at Krishnapatnam, this Unit was not functioning and still continues to be inoperative. Therefore no EC was levied since it is closed. The transfer of licences in favour of the new management is still in process.
7. The New Management is likely to start the operations only getting after all clearances within the next two months. This affidavit is submitted for the information of the Hon'ble NGT.

Solemnly affirmed at Hyderabad On this the 22nd day of April, 2022.



For Shree Saraiwalaa Agr Refineries Limited

[Handwritten Signature]
Director/Authorised Signatory

Deponent

Signed by Anjani Kumar Gupta in my presence before me.

[Handwritten Signature]
Advocate, Hyderabad. TS/1255/2014
(KAILASH NATH P.S.S.)

KAILASH NATH P.S.S.

ADVOCATE

Flat No. 201 & 202, Saai Priya Apts.,

H.No: 6-3-663/7/6, Jaffer Ali Bagan,

Somajiguda, Hyderabad-500 082.

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Email: kailash.palagummi@gmail.com

**BEFORE THE NATIONAL
GREEN TRIBUNAL
South Zone Bench, Chennai.**

**IN THE MATTER OF
Original Appl No.221 of 2015**

**AFFIDAVIT FILED BY
6TH RESPONDENT**

**D.Sreenivasan
M/s(158/1994)**

**Counsel for 6th Respondent
98410 99880**